

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 599  
TO BE ANSWERED ON 20.07.2016**

**ALLOTMENT OF LAND ON LEASE**

**†599. SHRI LALLU SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Provident Investment Company Limited (PICL), a company which looks after about 250 acres of land of the railways in Thane districts of Maharashtra has given away the railway plots on lease at throw away prices;**
- (b) if so, the details thereof and amount received by the Railways from these plots given away by the PICL on lease;**
- (c) whether this amount is being kept by the PICL itself; and**
- (d) if so, the factual position thereof?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMUNICATIONS AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (d): In Thane district of Maharashtra, no land has been given for any purpose to Provident Investment Company Limited (PICL).**

**\*\*\***